

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

9. C.P.(IB)/580(MB)2021

CORAM:

SH. SATYA RANJAN PRASAD,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.07.2022**.

NAME OF THE PARTIES: EVERONN STEEL & POWER LTD

Vs.

SUPREME TRANSPORT ORGANISATION PRIVATE  
LIMITED

SECTION: 7 of IBC 2016

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**ORDER**

Mr. Aniruth Purusothaman, Counsel for the Petitioner and Dr. S.K. Jain, Counsel for the Corporate Debtor are present. The Counsel for the Petitioner requested permission to withdraw the Company Petition since the same was filed for an amount of Rs. 62,22,219/- after the MCA notification dated 24.03.2020 raising threshold limit from 1 lac to 1 crore. Permission is granted. The above Company Petition is **disposed** of as withdrawn.

Sd/-  
SATYA RANJAN PRASAD,  
Member(Technical)

Sd/-  
H. V. SUBBA RAO  
Member(Judicial)

/z/